

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-555/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.

**v/s.**

SKM Rea Infra Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

---

**Order**

8. C.P. (IB)-555/(MB/2018)

Both sides present. It is reported that there is a likelihood of settlement in this matter. At request, list this matter on 27.08.2018.

SD/-  
V. NALLASENAPATHY  
Member (Technical)

SD/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)